

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Appeal No. 123 of 2013 (SZ)**

K. Chidambaram  
Pattancheru, Medak Dist.

Vs. M/s. Krishna Limited Unit II,  
Medak And others

Legal Practitioners for Applicant  
Mrs.T.Mohan,  
Mrs..S.Devika and  
Mr.A.Yogeshwaran

Legal Practitioners appearing  
for the respondents:  
Shri V.B. Subramaniam, for R-1  
Shri T. Sai Krishnan for R-2 to R-4

**Appeal No. 124 of 2013 (SZ)**

K. Chidambaram  
Pattancheru, Medak Dist.

Vs. M/s. Aurobindo Pharma Ltd - Unit IX,  
Gudlamachanor Village, Medak Dist. & others

Legal Practitioners appearing  
for the respondents  
Shri V.B. Subramaniam for R-1  
Shri T. Sai Krishnan, for R-2 to R-6

**Appeal No. 125 of 2013 (SZ)**

K. Chidambaram  
Pattancheru, Medak Dist

Vs. M/s. Dr. Reddy's Lab Unit I  
Medak District & others

Legal Practitioners appearing  
for the respondents

Shri Satish Parasaran for R-1  
Shri T. Sai Krishnan, for R-2 to R-6

**Appeal No. 126 of 2013 (SZ)**

K. Chidambaram  
Pattancheru, Medak Dist

Vs M/s. Dr. Reddy's Lab Unit II  
Medak District & others

Legal Practitioners appearing for the  
Respondents

Shri Satish Parasaran, for R-1  
Shri T. Sai Krishnan for R-2 to R-5

**Appeal No. 127 of 2013 (SZ)**

K. Chidambaram  
Pattancheru, Medak Dist

Vs M/s. Dr. Reddy's Lab Unit III  
Medak District

Legal Practitioners appearing  
for the respondents

Shri Satish Parasaran for R-1  
Shri T. Sai Krishnan for R-2 to R-5

**Appeal No. 128 of 2013 (SZ)**

K. Chidambaram  
Pattancheru, Medak Dist

Vs. M/s. Matrix Labs Unit I,  
Medak District

Legal Practitioners appearing  
for the respondents

Shri V.B. Subramaniam, for R-1  
Shri T. Sai Krishnan for R-2 to R-5

**Appeal No. 129 of 2013 (SZ)**

K. Chidambaram  
Pattancheru, Medak Dist

Vs. M/s. Metro Labs Ltd.,  
Medak District.

Legal Practitioners appearing  
for the respondents

Shri V.B. Subramaniam, for R-1  
Shri T. Sai Krishnan, for R-2 to R-5

**Appeal No. 130 of 2013 (SZ)**

K. Chidambaram  
Pattancheru, Medak Dist

Vs. M/s. Cirex Pharmaceuticals,  
Medak District

Legal Practitioners appearing  
for the respondents

Shri V.B. Subramaniam, for R-1  
Shri T. Sai Krishnan, for R-2 to R-5

**Appeal No. 131 of 2013 (SZ)**

K. Chidambaram  
Pattancheru, Medak Dist

Vs. M/s. Covalent Laboratories  
Medak District.

Legal Practitioners appearing  
for the respondents

Shri V.B. Subramaniam, for R-1  
Sri T. Sai Krishnan, for R-2 to R-5

**Appeal No. 132 of 2013 (SZ)**

K. Chidambaram  
Pattancheru, Medak Dist

Vs. M/s. Aurobindo Pharma Unit I  
Medak District

Legal Practitioners appearing  
for the respondents.

Shri V.B. Subramaniam, for R-1

Shri T.Sai Krishnan, for R-2 to R-5

**Appeal No. 133 of 2013 (SZ)**

K. Chidambaram  
Pattancheru, Medak Dist

Vs. M/s. SMS Pharmaceuticals Ltd  
Andhra Pradesh

Legal Practitioners appearing  
for the respondents

Mr.Satish Parasaran for R1  
Shri T. Sai Krishnan, for R-2 to R-5

**Appeal No. 134 of 2013 (SZ)**

K. Chidambaram  
Pattancheru, Medak Dist

Vs. M/s. Sri Krishna Pharmaceuticals Unit I  
Medak District

Legal Practitioners appearing  
for the respondents

Shri V.B. Subramaniam, for R-1  
Shri T. Sai Krishnan, for R-2 to R-5

**Appeal No. 135 of 2013 (SZ)**

K. Chidambaram  
Pattancheru, Medak Dist

Vs M/s. Hetero Drugs Ltd Unit I  
Medak District.

Legal Practitioners appearing  
for the respondents

Shri V.B. Subramaniam, for R-1  
Shri T. Sai Krishnan, for R-2 to R-5

**Appeal No. 136 of 2013 (SZ)**

K. Chidambaram  
Pattancheru, Medak Dist

Vs M/s. Hetero Drugs Ltd Unit IV  
Medak District

Legal Practitioners appearing  
for the respondents.

Shri V.B. Subramaniam, for R-1  
Shri T. Sai Krishnan, for R-2 to R-5

**Appeal No. 137 of 2013 (SZ)**

K. Chidambaram  
Pattancheru, Medak Dist

Vs M/s. Saraca Lab Pvt Limited  
Medak District

Legal Practitioners appearing

for the respondents.

Shri V.B. Subramaniam, for R-1  
Shri T. Sai Krishnan, for R-2 to R-5

**Appeal No. 138 of 2013 (SZ)**

K. Chidambaram  
Pattancheru, Medak Dist

Vs. M/s. Dr. Reddy's Lab Unit IV,  
Renga Reddy District and others

Legal Practitioners appearing  
for the respondents

Shri Sathish Parasaran, for R-1  
Shri T.Sai Krishnan for R-2 to R-5

**Appeal No. 139 of 2013 (SZ)**

K. Chidambaram  
Pattancheru, Medak Dist

Vs. M/s. Divis Pharmaceuticals  
Medak District and others

Legal Practitioners appearing  
for the respondents

Shri V.B. Subramaniam, for R-1  
Shri T.Sai Krishnan, for R-2 to R-5

**Appeal No. 142 of 2013 (SZ)**

K. Chidambaram  
Pattancheru, Medak Dist

Vs. M/s. Astra Lab Limited,  
Medak District and others

Legal Practitioners appearing  
for the respondents

Shri V.B. Subramaniam, for R-1  
Shri T.Sai Krishnan, for R-2 to R-5

**Appeal No. 143 of 2013 (SZ)**

K. Chidambaram

Vs. M/s. Aurobindo Pharma Unit II  
Medak District and others

Legal Practitioners appearing  
for the respondents

Shri V.B. Subramaniam, for R-1  
Shri T.Sai Krishnan, for R-2 to R-6

**Appeal No. 144 of 2013 (SZ)**

K. Chidambaram

Vs. M/s. Aurobindo Pharma Unit IX  
Medak District and others

Legal Practitioners appearing  
for the respondents

Shri V.B. Subramaniam, for R-1  
Shri T. Sai Krishnan for R-2 to R-6

**Appeal No. 145 of 2013 (SZ)**

K. Chidambaram

Vs.

M/s. Hetero Drugs Ltd. Unit II,  
Andhra Pradesh and others

Legal Practitioners appearing  
for the respondents

Shri V.B. Subramaniam, for R-1  
Shri T. Sai Krishnan, for R-2 to R-5

**Appeal No. 146 of 2013 (SZ)**

K. Chidambaram

Vs.

M/s. Hetero Drugs Ltd.,  
Andhra Pradesh and others

Legal Practitioners appearing  
for the respondents

Shri V.B. Subramaniam, for R-1  
Shri T. Sai Krishnan, for R-2 to R-5

**Appeal No. 147 of 2013 (SZ)**

K. Chidambaram

Vs.

M/s. Hetero Drugs Ltd.,  
Medak District and others

Legal Practitioners appearing  
for the respondents

Shri V.B. Subramaniam, for R-1  
Shri T. Sai Krishnan, for R-2 to R-5

**Appeal No. 148 of 2013 (SZ)**

K. Chidambaram

Vs.

M/s. Sri Krishna Pharmaceuticals  
Unit I, Medak District and others  
Legal Practitioners appearing  
for the respondents

Shri V.B. Subramaniam, for R-1  
Shri T. Sai Krishnan, for R-2 to R-5

**Appeal No. 149 of 2013 (SZ)**

K. Chidambaram

Vs.

M/s. Cirex Pharmaceuticals  
Medak District and others  
Legal Practitioners appearing

for the respondents

Shri V.B. Subramaniam, for R-1  
Shri T. Sai Krishnan, for R-2 to R-5

**Appeal No. 150 of 2013 (SZ)**

K. Chidambaram

Vs.

M/s. Divis Pharmaceuticals,  
Medak District and others  
Legal Practitioners appearing  
for the respondents

Shri V.B. Subramaniam, for R-1  
Shri T. Sai Krishnan, for R-2 to R-5

**Appeal o. 151 of 2013 (SZ)**

K. Chidambaram

Vs.

M/s. SMS Pharmaceuticals,  
Renga Reddy District and others

Legal Practitioners appearing  
for the respondents

Shri T.Sai Krishnan, for R-2 to R-5

**Appeal No. 152 of 2013 (SZ)**

K. Chidambaram

Vs.

M/s. Hetero Labs Ltd Unit 3,  
Rangareddy District and others  
Legal Practitioners appearing  
for the respondents

Shri V.B. Subramaniam, for R-1  
Shri T. Sai Krishnan, for R-2 to R-5

**Appeal No. 153 of 2013 (SZ)**

K. Chidambaram

Vs.

M/s. Covalent Lab.,  
Medak District and others  
Legal Practitioners appearing  
for the respondents

Shri V.B. Subramaniam, for R-1  
Shri T. Sai Krishnan for R-2 to R-5

**Appeal No. 154 of 2013 (SZ)**

K. Chidambaram

Vs.

M/s. Inojent Lab.,  
Rengareddy District and others

Legal Practitioners for appellants:

Legal Practitioners appearing for  
Respondents:

M/s. T. Mohan, S. Devika and  
A. Yogeshwaran, Advocates

Shri V.B. Subramaniam for R-1  
Shri T. Sai Krishnan for R-2 to R-5

**COMMON ORDER**

Note of the Registry	Orders of the Tribunal
Item No.15 to 44	<p>Date: 5<sup>th</sup> July, 2017</p> <p>Post these appeals on 02.08.2017</p> <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>

